

ITEM NO.96

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C)

No(s).

33087/2014

MAHESH CHANDRA MISHRA

Petitioner(s)

VERSUS

LUCKNOW PRODUCERS CO-OP MILK UNION LTD.

Respondent(s)

Date : 16/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Swarup, Adv.
M/s Manoj Swarup & Co., Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service of notice in respect of the sole
respondent.

List again on 12.3.2015.

(SURAJIT DEY)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.01.21
11:19:54 IST
Reason: